

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. M.A. 446/99
O.A. 1192/1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. G.S. Maingi, Administrative Member

UNION OF INDIA & ORS.

VS.

RAGHUNATH BHUNIA

For the applicants : Mr. S. Basu, counsel
(Respondents in O.A.) Mrs. U. Sanyal, counsel

For the opposite party : None

Heard on : 20.08.99

Order on : 20.08.99

ORDER

This M.A. has been filed by the applicants (Respondents in O.A.) for getting permission to produce the original documents in place of xerox copies as submitted on 9.8.99. It appears from the records that by the order dated 4.8.99 the respondents were directed to produce relevant records regarding the examination for appointment to the post of Primary Teacher. But on the next date of hearing, i.e. on 9.8.99 they produced the photocopies of the said documents which were not attested by the competent authorities. Thereby the Tribunal refused to accept such documents.

2. Ld. counsel Mr. S. Basu appearing with Mrs. U. Sanyal produces a note sheet dated 15.10.1992 which has been approved by the General Manager and submit that such document is original copy of the record as per the statement of the ^{original} department. None appears for the applicant.

3. In view of the above, the documents as produced by the ld. counsel for the respondents, be kept with the records. We are of the view that the matter should be heard again on merits.